

**GOVERNMENT OF TELANGANA
ABSTRACT**

Agriculture & Cooperation Department - Allotment of the land pertaining to PJTSAU and SKLTSHU, in Premavathipet & Budwel Villages, Rajendranagar Mandal, Rangareddy District, total admeasuring to an extent of Ac.100-00 gts in favour of Law (Judicial) Department for construction of new High Court for Telangana - Orders - Issued.

AGRICULTURE & COOPERATION (AGRI.III) DEPARTMENT

G.O.Ms.No.55

Dated:31.12.2023

Read the following:

- 1) Law Dept. File No C.No.1697/ cts/A1/ 2021, Home(Courts-A)Dept., dated:12-02-2021.
- 2) From the Registrar General, Hon'ble High Court for the State of Telangana, Hyderabad letter D.O.Lr.No.730/2009/J.SPL.(BLDGS.), dated:03-11-2023.
- 3) Govt Memo no 3736/ Assn-II(2)/ 2021-1 Revenue Department, dated: 22-11-2023
- 4) Collector & District Magistrate, Rangareddy Letter No.LC.1/3235/2023, dated:29.12.2023.
- 5) CCLA Lr No. Assn-II/ 2323108/2023, dated: 29-12-2023.
- 6) SKLTSHU Letter No.355/Estt./SKLTSHU/2023,dated: 28-12-2023.
- 7) PJTSAU Letter No. 10730/SC/A1/2023, dated:19-12-2023 &30-12-2023.
- 8) Revenue Dept file No 3736/ Land Administration-II(2)/ 2021, dated 29.12.2023
- 9) CCLA Lr.No.Assn-II/ 2323108/2023, dt.31.12.2023.

ORDER:

The Law (Judicial) Department and the Registrar General, Hon'ble High Court and vide reference 1st & 2nd read above have requested the Government for allotment of 100 acres land for construction of High Court Building Complex.

2. In the reference 3rd read above, the Revenue Department, have requested the Collector & District Magistrate, Rangareddy District to furnish his remarks in the matter.
3. Accordingly, the Collector & District Magistrate, Rangareddy District and the Chief Commissioner of Land Administration vide reference 4th and 5th cited, have furnished the Land availability report stating that, an extent of Ac. 2533-25 gts., was allotted to Agriculture University by way of acquiring Patta lands located in Premavatipet, Budwel, Katedan, Bommarkundoula and Shivrampally Jagir villages, vide G.O.Ms No.8 dated 20-02-1964 (Ac 922-08 gts) Food and Agricultural Department & G.O.Ms No. 1948, dated 11.06.1966 (Ac 1611-17 gts) and the lands were physically handed over to Agriculture department and Animal Husbandry departments during the year 1966 and requested for issuance of suitable orders in the matter.



4. Further vide reference 6th and 7th read above, the Professor Jayashankar Telangana State Agricultural University (PJ TSAU) and Sri Konda Laxman Telangana State Horticultural University (SKLTSHU) from whom the land is proposed to be resumed have furnished their views on allotment of land for the purpose of construction of New High court for Telangana.

5. The Revenue (Land Admin.III) Department vide reference 8th and 9th read above, have concurred with the proposal of the Collector, Rangareddy District and also informed that the necessary formalities of land allotment as prescribed in G.O.Ms. No. 571 Rev(Assn-I) Dept, Dated 14-09-2012 are completed.

6. After careful examination of the entire matter, Government hereby accord permission to the Registrars, PJ TSAU and SKLTSHU for allotment of the land pertaining to PJ TSAU and SKLTSHU in Sy No 40/P (Ac. 9-04 gts), 42/P (Ac.4-04 gts), Sy No 43 (17-01 gts), Sy no 44/P (Ac. 13-23 gts), Sy No. 65/P (Ac. 11-23 gts), Sy.No. 66 (Ac. 1-30 gts), Sy. No. 67 (Ac. 1-26 gts), Sy No. 68/P (Ac. 9-15 gts), Sy No 69 (Ac 14-23 gts), SY No 70/P (Ac. 9-38 gts), Sy 71/P (Ac. 1-12 gts), Sy No. 72/P (Ac. 1-00 gts), Sy No 73/P (Ac 0-19 gts) in Premavathipet Village and Sy No 267/P(Ac 4-22 gts) in Budwel village, Rajendranagar Mandal, Rangareddy District, totaling Ac. 100-00 gts to the Law (Judicial) Department for construction of new High Court for Telangana.

7. The Secretary, Law (Judicial) Department, the Collector Rangareddy District, and the Registrars, Professor Jayashankar Telangana State Agricultural University and Sri Konda Laxman Telangana State Horticultural University shall take further necessary action.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

**M.RAGHUNANDAN RAO
APC & SECRETARY TO GOVERNMENT**


To,

- 1) The Secretary, Law (Judicial) Department.
- 2) The Registrar, Professor Jayashankar Telangana State Agricultural University, Rajendranagar, Hyderabad.
- 3) The Registrar, Sri Konda Laxman Telangana State Horticultural University, Mulugu, Siddipet District.
- 4) The Collector & District Magistrate, Rangareddy District.

Copy to:

- 1) The Principal Secretary to the Government, Revenue Department.
- 2) The Chief Commissioner of Land Administration, TS Hyderabad.
- 3) The Principal Secretary to the Hon'ble Chief Minister.
- 4) PS to the Hon'ble Minister for Agriculture.
- 5) PS to the Chief Secretary.
- 6) SF/SC

// FORWARDED :: BY ORDER //


SECTION OFFICER